

3.

RANo. 38/99

IN

DA No. 1995/98.

5.1.2001

Present: Shri P.S.Mahendru for review applicants.

Shri Yogesh Sharma for review respondents.

In the light of the fact that the Hon'ble Supreme Court vide order dated 8.9.2000 in Writ Petition No. 433/98 has stayed the proceedings pending in all Courts/Tribunals in respect of regularisation pf parcel porters, RA is adjourned sine die with liberty to either side to revive the RA after the aforesaid stay orders are vacated.

(S.R. ADIGE)
VICE CHAIRMAN (A).

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